

(a) whether a study by the Planning Commission has revealed that India runs the risk of becoming a net importer of spices;

(b) if so, whether the study has suggested for creating a separate cell for spices in the Ministry;

(c) if so, the other measures taken/proposed in this regard; and

(d) to what extent, it will boost the production of spices?

THE MINISTER OF PLANNING AND MINISTER OF PROGRAMME IMPLEMENTATION (SHRI MADHAVSINH SOLANKI):

(a) No, Sir. No study has been made by the Planning Commission.

(b) to (d). Do not arise.

Filling up of Vacancies in General Categories in Government Departments and Public Undertakings

958. **SHRI NARAYAN CHOUBEY:** Will the PRIME MINISTER be pleased to state:

(a) whether there are a large number of vacancies in Government Departments as well as in public undertakings in general categories;

(b) if so, the number thereof;

(c) whether Government have any plan to fill up these vacancies; and

(d) if so, when and how?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM): (a) to (d). It is the responsibility of individual Government Departments and

public sector undertakings to fill up vacancies in the respective offices. This is not monitored centrally.

Audit of Accounts of Service Organisations

959. **SHRI KAMLA PRASAD SINGH: SHRI RAM SAMUJHAWAN:**

Will the PRIME MINISTER be pleased to state:

(a) whether there is a statutory requirement to submit the audited statements of accounts by the service associations to the administration;

(b) if so, by which date the service associations are required to submit their audited statements of accounts;

(c) whether all the service associations under the control of Ministry of Personnel have submitted their audited statements of accounts for the last financial year; and if not, the steps taken for the submission thereof;

(d) the results of the screening of the audited accounts of the service associations during the last three years, Association-wise; and

(e) the details of irregularities noticed/found in the accounts and action taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM): (a) to (e). Central Civil Services (Recognition of Service Association) Rules, 1959, which are inoperative for purposes of giving fresh recognition to Service Associations envisage vide clause 5 (c) that the audited statement of accounts of the service

Associations shall be furnished to the Government annually so as to reach the Government before the 1st day of July of each year. No Association has submitted statement of accounts for the last financial year.

[*Translation*]

Conversion of Telephone Exchanges Into Electronic Exchanges In Bihar

960. SHRI CHANDRA KISHORE PATHAK: Will the Minister of COMMUNICATIONS be pleased to state

(a) the names of manual telephone exchanges in Bihar;

(b) whether all these exchanges will be converted into electronic exchanges by the end of Eighth Five Year Plan; and

(c) if not, the names of the exchanges which will be converted into electronic exchanges?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI GIRIDHAR GOMANGO) (a) Information given in statement below.

(b) and (c). All manual telephone exchanges are proposed to be replaced by electronic/automatic exchanges progressively during Eighth Plan, subject to availability of equipment.

STATEMENT

List of Manual Telephone Exchanges in Bihar as on 30.6.89

1. Aurangabad
2. Buxar
3. Dumraon

4. Banka
5. Colgong
6. Naugachia
7. Sultanganj
8. Barauni
9. Nirsa
10. Barharwa
11. Jamtara
12. Madhupur
13. Areraj
14. Barachakia
15. Raxaul
16. Gumla
17. Gopalganj
18. Hathwa
19. Bermo
20. Ishribazar
21. Suriya
22. Godda
23. Gomia
24. Khelari
25. Patraru
26. Ramgarh
27. Jehanabad